

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH, CHENNAI**

**ORIGINAL APPLICATION NO. 298 OF 2024 (SZ)
[EARLIER OA NO. 1234 OF 2024 (PB)]**

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU
based on the news item in The Bangalore Mirror Dt. 16.09.2024
titled "What use of STP 12 lakes on brink".

...Applicant

Versus

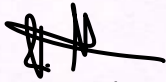
Karnataka State Pollution Control Board,
Bengaluru and Ors.

.... Respondents

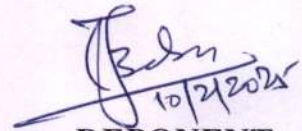
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Signed and verified on 10th February, 2025 at Bengaluru



**COUNSEL FOR
RESPONDENT NO. 2**



DEPONENT

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

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"What use of STP 12 lakes on brink".

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Karnataka State Pollution Control Board,
Bengaluru and Ors.

.... Respondents

**REPLY ON BEHALF OF CENTRAL POLLUTION CONTROL BOARD
(CPCB) i.e. RESPONDENT NO. 2**

MOST RESPECTFULLY SHOWETH:

1. The Hon'ble NGT vide order dated 02.12.2024 has sought the reply of Central Pollution Control Board (hereinafter referred as CPCB) in the instant matter. Thereby, the reply is made in succeeding paragraphs.
2. The CPCB is constituted under Section 3 of The Water (Prevention and Control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and Control of Pollution) Act 1974 (hereinafter Water Act), The Air (Prevention and Control of Pollution) Act, 1981 (hereinafter Air Act) and The Environment (Protection) Act, 1986.



J. Chandra Babu
10/12/2025

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

3. That as per the petition (News Item appeared in The Bangalore Mirror dated 16th September, 2024), it is alleged that many lakes are on the brink of ecological collapse. It is further brought out that High levels of pollution are evident, with various lakes showing water quality far below acceptable standards. Furthermore, it is alleged that these STPs are not maintaining the desired water quality, with incomplete water quality reports and inconsistencies in the parameters tested. For instance, crucial parameters like fecal coliform, Ammoniacal nitrogen, and total nitrogen were missing in several reports. High levels reflected in the reports can lead to eutrophication, harmful algal blooms, and decreased dissolved oxygen, which are detrimental to aquatic life.
4. It is humbly submitted that similar article was published in The Hindu, Bengaluru edition dated 14/09/2024 wherein it was stated that A report of Action Aid has highlighted poor state of 15 STPs run by Bruhat Bengaluru Mahanagara Palike (BBMP) associated with lakes in Bengaluru. It also highlighted that 15 STPs are not confirming to the effluent discharge standards prescribed by Karnataka State Pollution Control Board (KSPCB).
5. In view of para No. 4, it is submitted that CPCB Regional Directorate Bengaluru vide letter No. PI-15/1/2021-TECH-RD-BENGALURU/387 dated 20/09/2024 has forwarded a copy of newspaper article (published in 'The Hindu' dated 14th September, 2024) to KSPCB and BBMP and requested for investigation and take appropriate action against violators (if any). Additionally, vide the ibid letter requested to arrange to send the Action Taken Report to this office at an early date. The copies of the CPCB letters enclosed as **Annexure I**.
6. In compliance to Hon'ble NGT (SZ) order in the matter, CPCB Regional Directorate, Bengaluru vide letters dated 27.01.2025 has once again requested BBMP and KSPCB to arrange to provide a copy of the Action Taken Report on preferably by 31st January, 2025. Copies of the CPCB letters enclosed as **Annexure II**.



J. Chandra Babu
10/2/2025

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

7. That, Central Pollution Control Board at present monitors water quality of lakes in Karnataka under National Water Quality Monitoring Programme (NWMP) in association with the Karnataka State Pollution Control Board.
8. It is humbly submitted that CPCB has analysed the water quality of Lake, Tank, Pond situated in the state of Karnataka, as monitored under NWMP by KSPCB for the year 2023, and communicated the same to KSPCB vide office letters A-1411/1/2025-WQM-I/01 dated 06.01.2025. Additionally, vide the ibid letter it was also requested to identify the sources of pollution specially at the non-complying locations and to take concerted efforts for improvement of water quality. Copy of the said letter is enclosed as **Annexure III**.
10. It is humbly submitted that Hon'ble NGT vide its order dated 18.11.2020 in O.A No.325/ 2015 directed all States/UTs to designate a nodal agency for restoration of water bodies and in compliance to the afore-said order, Karnataka State has designated Karnataka Tank Conservation and Development Authority as the nodal agency to ensure compliance of Hon'ble NGT orders passed in O.A.No. 325/ 2015 regarding restoration of stagnant water bodies. The Central Monitoring Committee under the Chairmanship of Secretary, Ministry of Jal Shakti (MoJS) is reviewing the compliance status on regular basis. It is primarily the responsibility of the Karnataka State to ensure restoration of lakes/ponds in the State.
11. That the status report/action taken report on the matter w.r.t. letters of CPCB dated 20.09.2024 (**Annexure I**) and 27.01.2025 (**Annexure II**) is still awaited from the concerned authorities. As the issues raised in the instant matter falls under the purview of local bodies therefore, it is respectfully prayed that the Hon'ble Tribunal may consider the response filed by concerned respondents for adjudication of the instant matter.



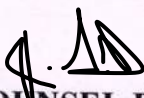
J. Chandra Babu
10/1/2025

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

12. That this answering respondent craves leave of this Hon'ble Tribunal for filing additional reply, if required, in future.

13. That, in light of the above submission, it is respectfully submitted that this Answering respondent i.e. CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble tribunal in the instant OA and render justice.

Dated at Bengaluru on this 10th day of February 2025.


COUNSEL FOR
RESPONDENT NO. 2


DEPONENT

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)
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Versus

Karnataka State Pollution Control Board, Bengaluru and Ors.

.... Respondents

AFFIDAVIT

I, J Chandra Babu, son of late Shri. J Balaramaiah, aged 56 years, having office at the Regional Directorate (Bengaluru), Central Pollution Control Board (CPCB), 1st & 2nd Floors, Nisarga Bhavan A- Block, Thimmaiah Main Road, 7th D Cross, Shivanagar, Bengaluru – 560 079, Karnataka, do hereby solemnly affirm, declare on oath and state as under: -

1. That I, the deponent herein well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit.



J Chandra Babu
16/9/2024

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903

3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

Dated at Bengaluru on this 10th day of February 2025.



DEPONENT

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
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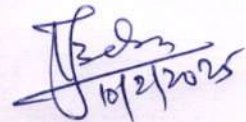
VERIFICATION

Verified at Bengaluru on this day of 10th February, 2025 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

Dated at Bengaluru on this 10th day of February 2025.



**COUNSEL FOR
RESPONDENT NO. 2**



DEPONENT

J. Chandra Babu
REGIONAL DIRECTOR
CENTRAL POLLUTION CONTROL BOARD
REGIONAL DIRECTORATE - BENGALURU
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)
BENGALURU - 560 079. MOB: 9868278903





केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

SPEED POST

PI-15/1/2021-TECH-RD-BENGALURU

20th September, 2024

To

Annexure I

The Member Secretary
Karnataka State Pollution Control Board
No. 49, Parisara Bhavana
Church Street, M.G. Road
Bengaluru – 560001

Sub: A report by Action Aid Highlights Poor state of Sewage Treatment Plants (STPs) installed near lakes – News Article dated 14/09/2024 in The Hindu, Bangalore

Sir,

Please find enclosed herewith a copy of the newspaper article published in The Hindu, Bengaluru edition dated 14/09/2024 wherein it states that A report of Action Aid has highlighted poor state of 15 STPs run by Bruhat Bengaluru Mahanagara Palike (BBMP) associated with lakes in Bengaluru. It also highlights that 15 STPs are not confirming to the effluent discharge standards prescribed by Karnataka State Pollution Control Board (KSPCB).

In this connection, it is requested to investigate and take appropriate action against violators (if any). Also, Action Taken Report may please be arranged to send to this office at an early date for record.

Yours faithfully

J. Chandra Babu
20/9/2024

(J. Chandra Babu)
Regional Director
9868278903

jcb.cpcb@nic.in

Encl: As above

क्षेत्रीय निदेशालय (बेंगलूरु) : निसर्ग भवन, ए-ब्लॉक, प्रथम एवं द्वितीय तल, तिम्मय्या रोड, 7-डी मैन, शिवनगर, बेंगलूरु – ५६० ०७९.

Regional Directorate (Bengaluru) : " Nisarga Bhawan ", A-Block, 1st & 2nd Floors, Thimmaiah Road, 7th D - Main, Shivanagar, Bengaluru - 560 079.

दूरभाष / Telephone : 080-23233739, 23233827, 23222539, Fax : 080-23234059

ई-मेल / E-mail : zobangalore.cpcb@nic.in

प्रधान कार्यालय : परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली- ११० ०३२.

Head Office : Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Telephone : 011-43102030, Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / E-mail : cpcb@nic.in वेबसाइट / Website : www.cpcb.nic.in

Report highlights poor state of sewage treatment plants installed near lakes

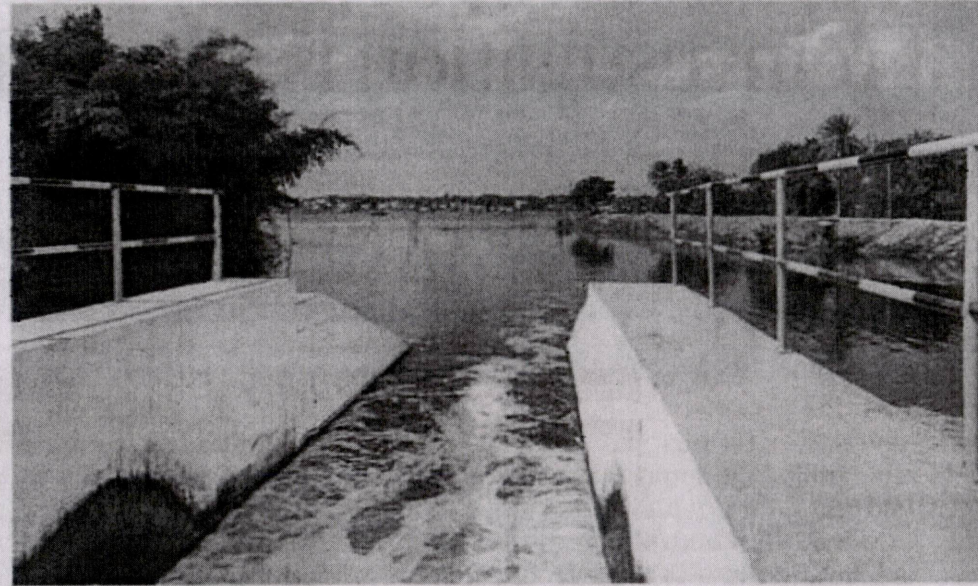
14.09.2024 THE HINDU, B'lore

The Hindu Bureau
BENGALURU

A report by Action Aid has highlighted the poor state of sewage treatment plants (STPs) associated with lakes in Bengaluru.

The report, which analysed 15 STPs run by the Bruhat Bengaluru Mahanagara Palike (BBMP), highlighted several shortcomings such as fish kill in lakes despite the presence of STPs; the STP water not being tested for several parameters given by the Karnataka State Pollution Control Board (KSPCB), and identical values recorded during consecutive months suggesting potential irregularities.

According to the study, in spite of the STPs, water quality at 12 of 15 analysed lakes was categorised as Class E by KSPCB multiple times. Higher levels of biological content in the water have also been ob-



A view of Bagalur lake. A report by Action Aid has analysed 15 STPs run by the Bruhat Bengaluru Mahanagara Palike. FILE PHOTO

served. This suggests serious pollution in the lakes, a lack of use of the STPs, inadequacies in STP maintenance, and ineffective monitoring of pollution in the lakes which needs urgent attention and action at the BBMP, noted the report.

"The reported instances of fish kill in lakes with STPs attached to them during

2023 underscore potential shortcomings in pollution control and water quality management efforts. Despite the implementation of STPs, intended to mitigate pollution and safeguard aquatic ecosystems, the fish kill indicates a possible failure in addressing water quality issues adequately," said the report, which used RTI responses, KSPCB wa-

ter quality reports, and field visits to analyse 15 lakes in the city where STPs have been installed.

The study, which suggested further investigation to pinpoint factors contributing to such incidents, made several recommendations. They include a comprehensive evaluation of the functioning and effectiveness of all

the STPs; conforming water quality analysis tests to KSPCB standards; investigation into questionable water quality reports of STPs installed at Challakere and Kalena Agrahara lakes, and handing over STPs run by BBMP to the Bangalore Water Supply and Sewerage Board (BWSSB).

"The primary role of the BWSSB is to supply water, collect sewage, treat it, and let it into the environment. They have the proficiency and have been doing it for the last 60-plus years. Alternatively, the BBMP has to set up an effective monitoring of STPs and lake water quality," it says.

Earlier this week, Environment Minister Eshwar Khandre wrote to Chief Minister Siddaramaiah to propose water purification plants near lakes, and supply the treated water for building construction and industrial activities.



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

SPEED POST

PI-15/1/2021-TECH-RD-BENGALURU

20th September, 2024

To

The Commissioner
Bruhat Bengaluru Mahanagara Palike
N.R Square, Bengaluru
Karnataka 560002
comm@bbmp.gov.in

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In this connection, it is requested to arrange to provide the details of STPs operated by BBMP in light of the enclosed format and also the status of compliance with respect to the effluent discharge standards prescribed by KSPCB, to this office at an early date.

Yours, faithfully


(J. Chandra Babu)
Regional Director
9868278903
jcb.cpcb@nic.in

Encl: As above

क्षेत्रीय निदेशालय (बेंगलूरु) : निसर्ग भवन, ए-ब्लॉक, प्रथम एवं द्वितीय तल, तिम्मय्या रोड, 7-डी मैन, शिवनगर, बेंगलूरु - ५६० ०७९.

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प्रधान कार्यालय : परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली- ११० ०३२.

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Report highlights poor state of sewage treatment plants installed near lakes

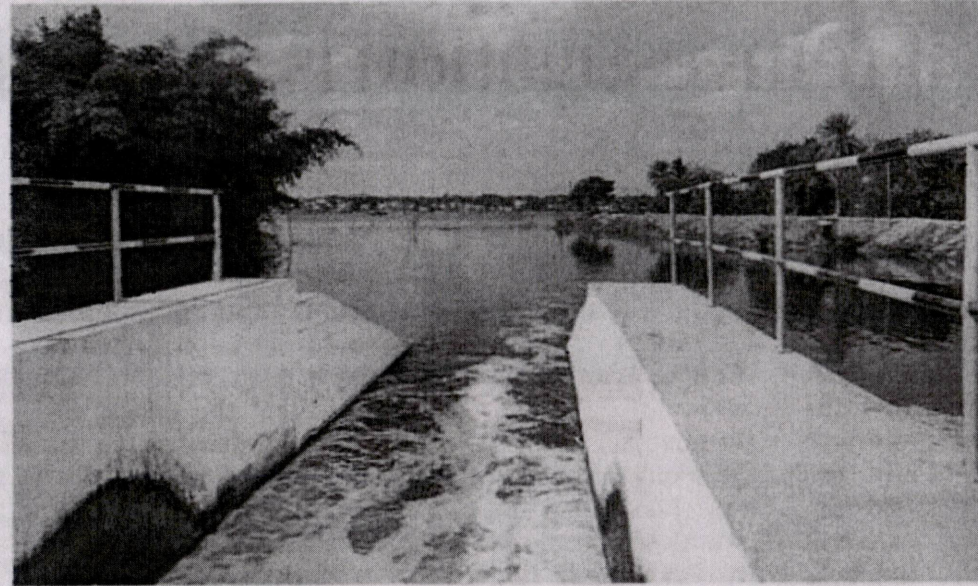
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A view of Bagalur lake. A report by Action Aid has analysed 15 STPs run by the Bruhat Bengaluru Mahanagara Palike. FILE PHOTO

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Earlier this week, Environment Minister Eshwar Khandre wrote to Chief Minister Siddaramaiah to propose water purification plants near lakes, and supply the treated water for building construction and industrial activities.



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

SPEED POST

Annexure II

NGT MATTER
ON PRIORITY
REMINDER-I

CM-13013/5/2025-TECH-RD-BENGALURU/590

27th January, 2025

To

The Member Secretary
Karnataka State Pollution Control Board
No. 49, Parisara Bhavana
Church Street, M.G. Road
Bengaluru - 560001

Sub: Original Application No. 298/2024 (SZ) Hon'ble NGT on its own motion SUO MOTU based on the news item in The Bangalore Mirror Dt. 16.09.2024 titled "What use of STP 12 lakes on brink" Vs KSPCB & Ors.

Ref: CPCB letter No. PI-15/1/2021-TECH-RD-BENGALURU/387 dated 20/09/2024
Sir,

This has reference to the news article published in Bangalore Mirror on 16/09/2024 titled "What use of STP 12 lakes on brink" based on which Hon'ble National Green Tribunal Principal Bench, Delhi on its own motion SUO MOTU registered case OA No. 1234/2024 (PB) and same has been transferred to Southern Bench, Chennai vide order dated 16.10.2024. Now, the said case has been renumbered as OA No. 298/2024(SZ) at NGT (SZ) and served the notice to all the respondents to file the reply.

However similar article was published in The Hindu, Bengaluru edition dated 14/09/2024 wherein it states that A report of Action Aid has highlighted poor state of 15 STPs run by Bruhat Bengaluru Mahanagara Palike (BBMP) associated with lakes in Bengaluru. It also highlights that 15 STPs are not confirming to the effluent discharge standards prescribed by Karnataka State Pollution Control Board (KSPCB). CPCB vide letter No. PI-15/1/2021-TECH-RD-BENGALURU/387 dated 20/09/2024 has forwarded a copy of newspaper article published in 'The Hindu' and requested for investigation and take appropriate action against violators (if any). Also, vide afore-said letter requested to arrange to send the Action Taken Report to this office at an early date for record (Copy enclosed). The Action Taken Report is still awaited by this office.

Contd..2/-

क्षेत्रीय निदेशालय (बेंगलूरु) : निसर्ग भवन, ए-ब्लॉक, प्रथम एवं द्वितीय तल, तिम्मय्या रोड, 7-डी मैन, शिवनगर, बेंगलूरु - ५६० ०७९.

Regional Directorate (Bengaluru) : " Nisarga Bhawan ", A-Block, 1st & 2nd Floors, Thimmaiah Road, 7th D - Main, Shivanagar, Bengaluru - 560 079.

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प्रधान कार्यालय : परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली- ११० ०३२.

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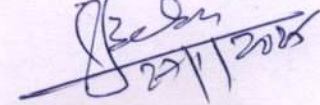
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ई-मेल / E-mail : cpcb@nic.in वेबसाइट / Website : www.cpcb.nic.in

-2-

In view of the above, it is once again requested to arrange for the action taken report (ATR) on the said matter preferably by 31st January, 2025 to enable CPCB to file the status before Hon'ble NGT (SZ) prior to the next date of hearing scheduled on 11th February, 2025.

Yours faithfully



(J. Chandra Babu)
Regional Director

Encl: As above



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

SPEED POST

NGT MATTER
ON PRIORITY
REMINDER-I

CM-13013/5/2025-TECH-RD-BENGALURU

27th January, 2025

To

The Commissioner
Bruhat Bengaluru Mahanagara Palike
N.R Square, Bengaluru
Karnataka 560002

Sub: Original Application No. 298/2024 (SZ) Hon'ble NGT on its own motion SUO MOTU based on the news item in The Bangalore Mirror Dt. 16.09.2024 titled "What use of STP 12 lakes on brink" Vs KSPCB & Ors.

Ref: CPCB letter No. PI-15/1/2021-TECH-RD-BENGALURU/387 dated 20/09/2024

Sir,

This has reference to the news article published in Bangalore Mirror on 16/09/2024 titled "What use of STP 12 lakes on brink" based on which Hon'ble National Green Tribunal Principal Bench, Delhi on its own motion SUO MOTU registered case OA No. 1234/2024 (PB) and same has been transferred to Southern Bench, Chennai vide order dated 16.10.2024. Now, the said case has been renumbered as OA No. 298/2024(SZ) at NGT (SZ) and served the notice to all the respondents to file the reply.

However similar article was published in The Hindu, Bengaluru edition dated 14/09/2024 wherein it states that A report of Action Aid has highlighted poor state of 15 STPs run by Bruhat Bengaluru Mahanagara Palike (BBMP) associated with lakes in Bengaluru. It also highlights that 15 STPs are not confirming to the effluent discharge standards prescribed by Karnataka State Pollution Control Board (KSPCB). CPCB vide letter No. PI-15/1/2021-TECH-RD-BENGALURU/387 dated 20/09/2024 has forwarded a copy of newspaper article published in 'The Hindu' and requested for investigation and take appropriate action against violators (if any). Also, vide afore-said letter requested to arrange to send the Action Taken Report to this office at an early date for record (Copy enclosed). The Action Taken Report is still awaited by this office.

Contd..2/-

क्षेत्रीय निदेशालय (बेंगलूरु) : निसर्ग भवन, ए-ब्लॉक, प्रथम एवं द्वितीय तल, तिम्मय्या रोड, 7-डी मैन, शिवनगर, बेंगलूरु - ५६० ०७९.

Regional Directorate (Bengaluru) : " Nisarga Bhawan ", A-Block, 1st & 2nd Floors, Thimmaiah Road, 7th D - Main, Shivanagar, Bengaluru - 560 079.

दूरभाष / Telephone : 080-23233739, 23233827, 23222539, Fax : 080-23234059

ई-मेल / E-mail : zobangalore.cpcb@nic.in

प्रधान कार्यालय : परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली- ११० ०३२.

Head Office : Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

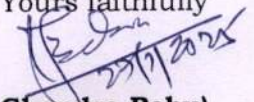
दूरभाष / Telephone : 011-43102030, Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / E-mail : cpcb@nic.in वेबसाइट / Website : www.cpcb.nic.in

-2-

In view of the above, it is once again requested to arrange for the action taken report (ATR) on the said matter preferably by 31st January, 2025 to enable CPCB to file the status before Hon'ble NGT (SZ) prior to the next date of hearing scheduled on 11th February, 2025.

Yours faithfully


(J. Chandra Babu)
Regional Director

Encl: As above

Item No.05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1234/2024

News Item titled "What use of STP 12 lakes on brink" appearing in the Bangalore Mirror dated 16.09.2024

Date of hearing: 16.10.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: None

ORDER

1. This original application is registered *suo motu* based on the news item titled "What use of STP 12 lakes on brink" appearing in the Bangalore Mirror dated 16.09.2024.

2. The news item relates to the deteriorating condition of 12 lakes in Bangalore. As per the news item, BBMP's Sewage Treatment Plants at 15 lakes across the city are not effective in improving the water quality of these lakes. Despite the installation of Sewage Treatment Plants, 12 lakes have recorded poor water quality multiple times over the past 31 months. The Karnataka State Pollution Control Board (KSPCB) reports that nine out of those twelve lakes were classified under the worst water quality category (Class E) on more than four occasions. Uttarahalli Lake had the worst water quality on 16 occasions.

3. The news item highlights that many lakes are on the brink of ecological collapse. High levels of pollution are evident, with various lakes showing water quality far below acceptable standards. Furthermore, it is alleged that these STPs are not maintaining the desired water quality,

with incomplete water quality reports and inconsistencies in the parameters tested. For instance, crucial parameters like fecal coliform, ammoniacal nitrogen, and total nitrogen were missing in several reports. High levels reflected in the reports can lead to eutrophication, harmful algal blooms, and decreased dissolved oxygen, which are detrimental to aquatic life.

4. The news item raises substantial issues relating to compliance of the provisions of the Water (Prevention and Control of Pollution) Act, 1974; Wetlands (Conservation and Management) Rules, 2017 and Environment (Protection) Act, 1986.

5. The power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha &Ors.*" reported in 2021 SCC Online SC 897.

6. Hence, we implead the following as respondents in the matter:

1. **Karnataka State Pollution Control Board (KSPCB), Through its Member Secretary:** "Parisara Bhavan", #49, 4th & 5th Floor, Church Street, Bangalore-560001;
2. **Central Pollution Control Board (CPCB), Through its Member Secretary:** Parivesh Bhawan, East Arjun Nagar, Delhi-110032;
3. **Ministry of Environment, Forest and Climate Change (MoEF) - Regional Office, Bangalore:** Kendriya Sadan, 4th Floor, E&F Wings, 17th Main Road, Koramangala II Block, Bangalore – 560034;
4. **Bruhat Bengaluru Mahanagara Palike (BBMP), Through its Chief Commissioner:** N.R Square, Bengaluru, Karnataka 560002;

5. **Karnataka Wetland Authority, Through its Member Secretary:** "Parisara Bhavan", #49, 4th & 5th Floor, Church Street, Bangalore-560001;

6. **District Magistrate (Bangalore):**DC Office Building, K.G. Road, Bangalore-560009.

7. Let notice be issued to the respondents for filing their response/reply by way of affidavit before the Southern Zonal Bench of the Tribunal at Chennai at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal.

8. Since the matter falls within the jurisdiction of the Southern Zonal Bench of the Tribunal, therefore, the OA is transferred to the Southern Zonal Bench, Chennai for appropriate further action. Let the original record of the OA be transferred to the Southern Zonal Bench, Chennai.

9. List before the Southern Zonal Bench at Chennai on 02.12.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

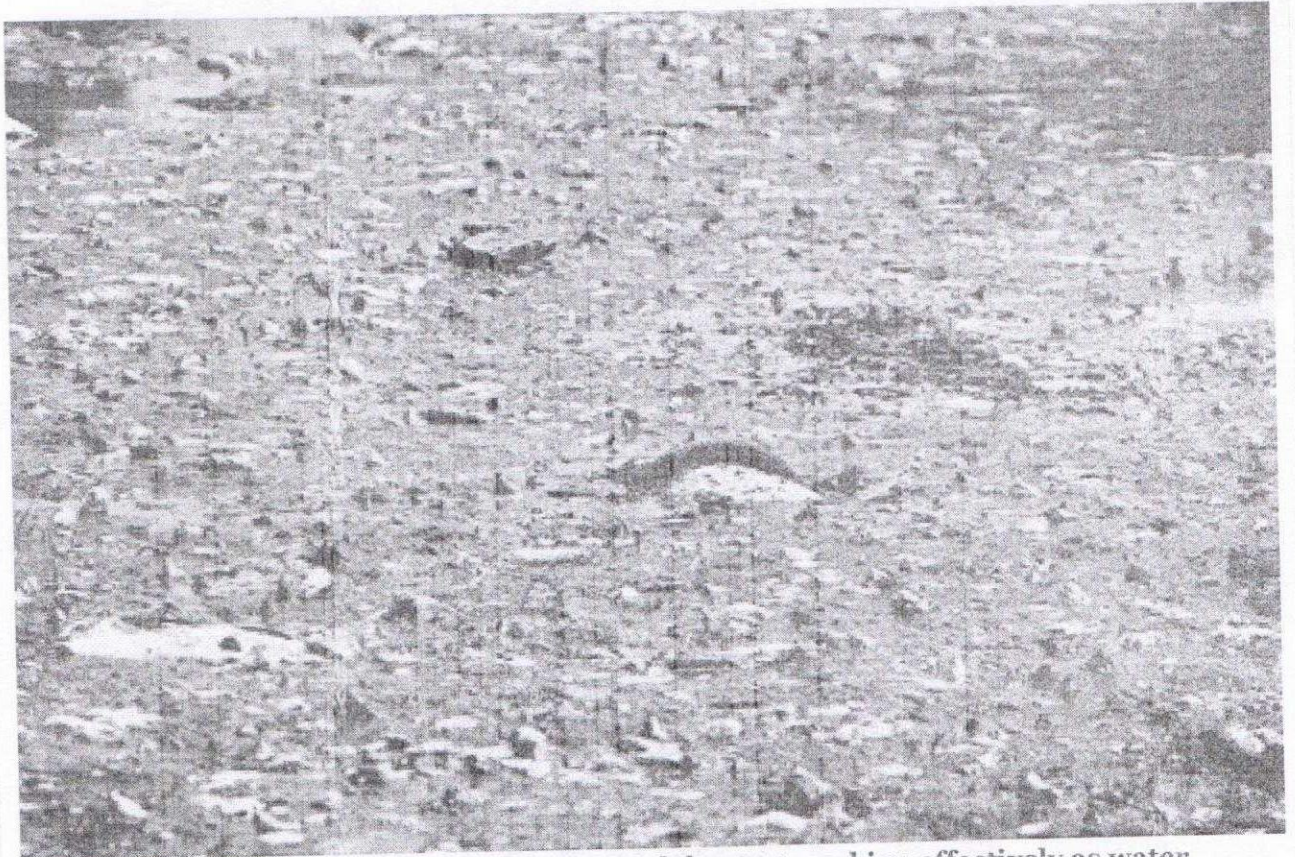
October 16, 2024
Original Application No. 1234/2024
JG..

Home Bangalore Civic

Ad

WHAT USE OF STP? 12 LAKES ON BRINK

By Garima Prasher, Bangalore Mirror Bureau | Updated: Sep 16, 2024, 06.00 AM IST



Report reveals sewage treatment plants at 15 lakes not working effectively as water quality is only going from worse to worst

Bruhat Bengaluru Mahanagara Palike's (BBMP) sewage treatment plants (STPs) at 15 lakes across the city are not effective in improving the water quality of these lakes, according to a report by a city-based organisation.

While the water quality report of the STPs has all parameters conforming to the standards given by the Karnataka State Pollution Control Board (KSPCB), most of the associated lakes have recorded the worst water quality on more than one occasion over the past 31 months.

ADVERTISEMENT

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No.



The 15 lakes and their STPs studies included Bhattarahalli, Munnenakolalu, Challakere, Herohalli, Lingadheeranahalli, Andrahalli, Kalena Agrahara, Ibbalur, Kudlu Chikkakere, Uttarahalli, Dorekere, Byrasandra, Deepanjali, Dasarahalli, and Kammagondanahalli lakes.

The analysis underlines that the water quality of many of these lakes is not desirable, despite having treatment plants.

“Despite STPs installed at all the 15 lakes, 12 lakes recorded the worst water quality on more than one occasion over the last 31 months. Out of these, nine lakes were categorised under class E on more than 4 occasions and Uttarahalli had the worst water quality on 16 occasions in KSPCB’s monthly water quality report. This points to the ineffectiveness of the treatment plants in maintaining lake water quality,” said Raghavendra B Pachhapur of ActionAid Association, a city-based NGO that conducted the analysis.

The STP water quality reports furnished by BBMP through an RTI application were found to be incomplete too. Out of 15 STPs, complete water quality analysis reports of only three STPs - Bhattarahalli, Herohalli, and Ibbalur – were available from January to October 2023.

Inconsistency in parameters tested was found in 67% of the STPs.

As per KSPCB’s treated sewage standards, the treated water is analysed based on parameters such as pH, Biological oxygen demand, chemical oxygen demand, suspended solids, Ammoniacal nitrogen, total nitrogen, and fecal coliform.

However, some of the STPs’ reports did not include these testing parameters. While the Fecal Coliform measure was missing in one report, Ammoniacal Nitrogen and total Nitrogen values were missing in nine.

Experts say monitoring ammoniacal nitrogen and total nitrogen is important as high levels lead to eutrophication, harmful algal blooms, and decreased dissolved oxygen, causing harm to aquatic life and potentially leading to “dead zones”. They also suggest comprehensive evaluation and effectiveness of all the STPs.

“Evaluating STPs’ water quality and effectiveness is crucial in maintaining a healthy aquatic ecosystem. The analysis of STPs, including treatment processes, equipment functionality, and operational efficiency needs to be undertaken under professional guidance.

It might be a good idea to hand over the lake STPs to BWSSB as the agency is proficient in managing and maintaining water quality.

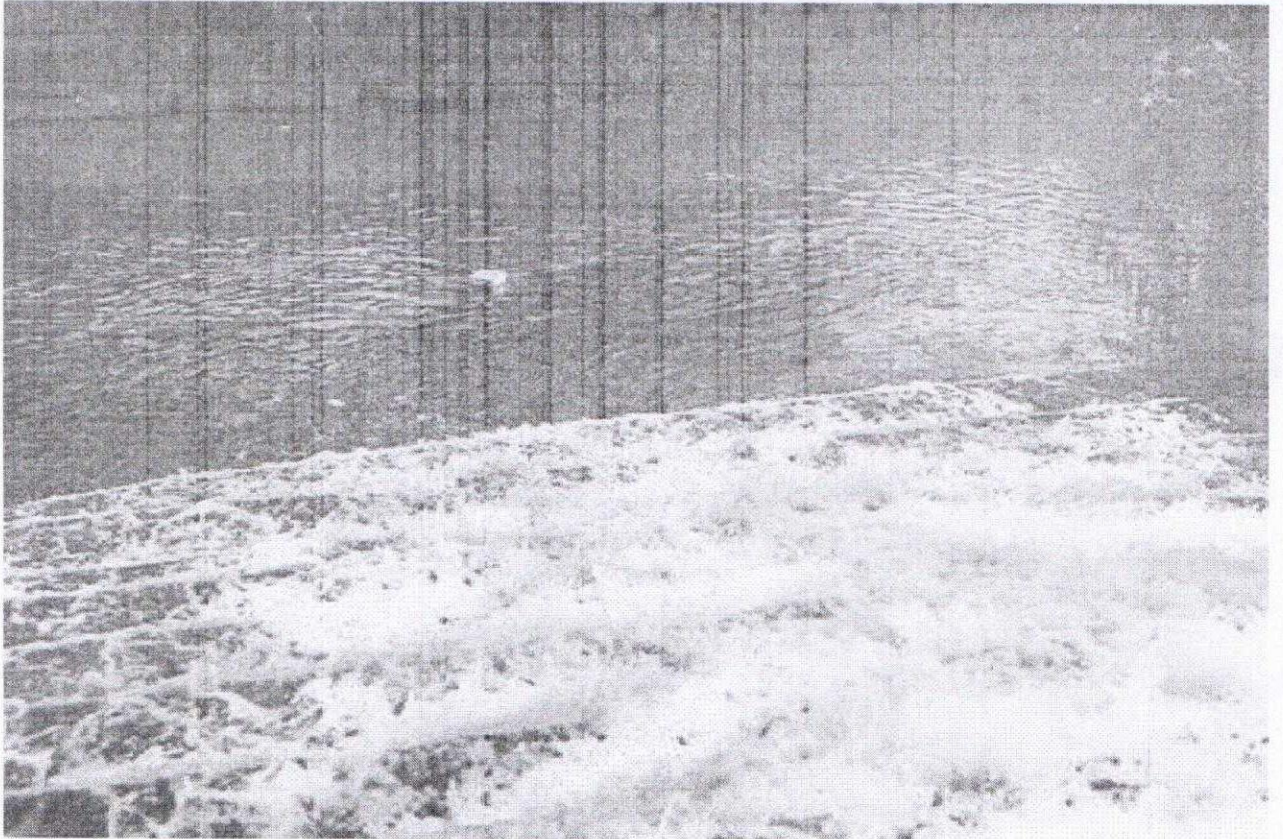
Alternatively, BBMP should set up a monitoring system of STPs to ensure better lake water quality,” added Pachhapur.

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"Evaluating STPs' water quality and effectiveness is crucial in maintaining a healthy aquatic ecosystem."

It might be a good idea to hand over the lake STPs to BWSSB as the agency is proficient in managing and maintaining water quality.

Alternatively, BBMP should set up a monitoring system of STPs to ensure better lake water quality," added Pachhapur.

Top Comment

Looks like they need an engineer. Not some glorified ias Beedhi nai like Tushar.

Gold Spot

[READ ALL COMMENT](#)

NEXT STORY

All level crossings in state to have grade separators

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 Ahmedabad Mirror
 Pune Mirror
 Times of India
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 HappyTrips
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Item No.01:

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No.298 of 2024 (SZ)

[Earlier O.A. No.1234 of 2024 (PB)]

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based on the news item in The Bangalore Mirror Dt. 16.09.2024 titled "**What use of STP 12 lakes on brink**".

WITH

Karnataka State Pollution Control Board,
Through its Member Secretary,
Bangalore and ors.



...Respondent(s)

Date of hearing: 02.12.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): Suo Motu.

For Respondent(s): Mr. Devaraj for R1.
Mr. R. Thirunavukarasu for R2.
Mr. T.V. Sekar for R4.
Mr. H.K. Vasanth for R5.
Mr. Rajat Jonathan Shaw represented
Mr. Darpan K.M. for R6 & R7.

ORDER

1. The above Original Application has been Suo Motu registered by the Principal Bench of the National Green Tribunal, New Delhi as Original Application No.1234 of 2024 (PB) based on the news item published in 'The Bangalore Mirror' dated 16.09.2024 titled, **“What use of STP 12 lakes on brink”**, which has been transferred to this Bench and renumbered as Original Application No.298 of 2024 (SZ).

2. The Chairman, Bangalore Water Supply and Sewerage Board (BWSSB), 2nd Floor, Cauvery Bhavan, Kempegowda Road, Bengaluru – 560 009 is also a necessary party to this proceeding, we Suo Motu implead them as additional Respondent No.7.

3. The Registry is directed to carry out the amendment in the cause title.

4. Let the notices be issued to the respondents through the Tribunal along with a copy of the newspaper report.

5. The learned counsel Mr. Devaraj accepts notice on behalf of Respondent No.1, Mr. R. Thirunavukarasu accepts notice on behalf of Respondent No.2, Mr. T.V. Sekar accepts notice on behalf of Respondent No.4, Mr. H.K. Vasanth accepts notice on behalf of Respondent No.5 and Mr. Rajat Jonathan Shaw representing Mr. Darpan K.M. accepts notice on behalf of Respondents No.6 & 7.

6. The respondent authorities are directed to file their appropriate reports/replies after inspecting the site in question.

7. Post the matter on **11.02.2025**.

Sd/-
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-
Dr. Satyagopal Korlapati, EM

O.A. No.298/2024(SZ)
02nd December, 2024. Mn.





केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

Annexure III

Speed Post/E-mail

F. No. A-14011/1/2025/WQM-I /01

6/1/2025

To

The Member Secretary
Karnataka Pollution Control Board
"Parisara" Bhavan", No #49, Church Street
Bengaluru - 560001 (Karnataka)
E-mail: ms@kspcb.gov.in centrallab@kspcb.gov.in

Subject: Review of water quality data of Lake, Tank, Pond submitted under National Water Quality Monitoring Programme (NWMP), regarding.

Sir,

CPCB periodically review water quality data of aquatic resources monitored under National Water Quality Monitoring Programme (NWMP). In continuation, water quality data of stagnant water bodies viz. lakes, tanks, and ponds for the year 2023 for critical parameters such as DO, pH, BOD, FC & FS are compared with Primary Water Quality Criteria for Outdoor Bathing notified under the E(P) Rules, 1986 and observed that some of the monitoring locations at lakes, tanks & ponds require attention. Location -wise details are attached as Annexure for information and record.

In view of the above, it is requested to identify the sources of pollution specially at the non-complying locations and may take concerted efforts for improvement of water quality.

Yours faithfully

(Vishal Gandhi)
Scientist E, WQM-I Division

Encl: As above

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट /Website: www.cpcb.nic.in

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4506	ABBIGERE LAKE	LAKE	KARNATAKA	0.3	5.7	6.5	7.6	5.0	87.0	580	63000	-	-	Non-Complying
3612	AGARAM LAKE	LAKE	KARNATAKA	4.0	6.7	6.7	8.0	4.0	9.0	230	7000	-	-	Non-Complying
5588	Agastya Tirth Lake Of Mena Basadi At Badami, Bagalkote District.	LAKE	KARNATAKA	5.1	13.3	8.1	8.5	1.6	21.0	540	920	240	540	Non-Complying
3629	ALLALASANDRA LAKE	LAKE	KARNATAKA	0.3	5.9	6.6	8.0	4.0	45.0	33	40000	-	-	Non-Complying
4541	ALUR LAKE	LAKE	KARNATAKA	4.2	6.1	6.6	7.3	4.0	11.0	310	7900	-	-	Non-Complying
3628	AMRUTHAHALLI LAKE	LAKE	KARNATAKA	3.2	5.8	6.8	7.9	6.0	15.0	4700	8400	-	-	Non-Complying
3599	ANCHEPALYA LAKE	LAKE	KARNATAKA	0.3	5.8	6.3	7.2	4.0	62.0	460	9400	-	-	Non-Complying
4096	ANDHRAHALLI LAKE	LAKE	KARNATAKA	0.3	6.1	6.5	7.3	4.0	78.0	4000	27000000	-	-	Non-Complying
5574	Anjanapura Lake (Avala Halli Lake) Anjanapura,Bengaluru	LAKE	KARNATAKA	1.2	6.1	6.1	8.0	4.0	26.0	330	6300	-	-	Non-Complying
3615	ARAKERE LAKE	LAKE	KARNATAKA	0.3	5.7	7.0	8.6	5.0	64.0	430	48000	-	-	Non-Complying
3696	AYYANAKERE LAKE	LAKE	KARNATAKA	1.2	8.0	7.5	8.5	7.8	78.0	3100	110000	-	-	Non-Complying
4542	BASAVANAPURA LAKE	LAKE	KARNATAKA	0.3	6.0	6.5	8.7	5.0	67.0	580	49000	-	-	Non-Complying
5566	Basavanapura Lake Ayyappa Nagra Main Road , K. R. Puram , Bengaluru	LAKE	KARNATAKA	3.1	5.5	6.5	7.3	4.0	12.0	230	7900	-	-	Non-Complying
3602	BELLANDUR LAKE	LAKE	KARNATAKA	0.3	4.9	6.5	7.5	7.0	202.0	2200	17000000	-	-	Non-Complying
5576	Belur Lake , Belur Industrial Area , Dharwad,Bengaluru	LAKE	KARNATAKA	6.6	6.9	7.2	7.8	4.0	5.0	94	680	40	210	Non-Complying
3643	BENNIGANAHALLI LAKE	LAKE	KARNATAKA	3.2	6.7	6.5	7.7	4.0	14.0	330	11000	-	-	Non-Complying
4515	BHATTARAHALLI LAKE	LAKE	KARNATAKA	2.2	6.1	7.0	9.0	4.0	10.0	310	9400	-	-	Non-Complying
3651	BHEEMSANDRA TANK	LAKE	KARNATAKA	0.3	5.9	6.5	7.4	7.0	45.0	430	46000	-	-	Non-Complying
3679	BHUTANALA LAKE	LAKE	KARNATAKA	4.4	8.8	6.9	8.6	1.1	4.1	540	1840	280	1080	Non-Complying
3637	BYRAMANGALA LAKE	LAKE	KARNATAKA	0.3	5.7	6.7	7.7	5.0	80.0	580	33000	-	-	Non-Complying
5569	Byrasandra Upper Lake,Bengaluru	LAKE	KARNATAKA	3.0	5.4	6.5	8.0	4.0	21.0	1700	7900	-	-	Non-Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4507	CHELEKERE LAKE	LAKE	KARNATAKA	2.7	6.6	6.6	7.9	4.0	18.0	940	9400	-	-	Non-Complying
4095	CHIKKABANAVARA LAKE	LAKE	KARNATAKA	0.3	5.8	6.3	7.4	4.0	96.0	330	5800	-	-	Non-Complying
4537	CHINNAKURCHI KERE	LAKE	KARNATAKA	1.2	6.3	7.5	8.5	4.0	15.0	400	8400	-	-	Non-Complying
4520	CHINNAPPANAHALLI LAKE	LAKE	KARNATAKA	2.4	6.0	6.8	8.1	4.0	10.0	410	70000	-	-	Non-Complying
3584	DALAVAI LAKE	LAKE	KARNATAKA	0.3	5.0	7.4	8.5	5.0	24.0	1200	2500	-	-	Non-Complying
4521	DEVARABEESANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.8	6.6	7.9	5.0	20.2	400	9400	-	-	Non-Complying
4545	JUNGU KERE (DEVARABEESANAHALLI LAKE)	LAKE	KARNATAKA	4.8	5.8	6.7	7.6	5.0	6.0	410	4800	-	-	Non-Complying
3645	DEVARAYASAMUDRA LAKE	LAKE	KARNATAKA	4.1	6.5	6.5	7.9	4.0	11.0	410	49000	-	-	Non-Complying
4526	DEVASANDRA LAKE	LAKE	KARNATAKA	0.9	5.2	6.5	8.2	4.0	12.0	480	480000	-	-	Non-Complying
4539	DODDABIDARAKALLU LAKE	LAKE	KARNATAKA	0.3	4.6	6.4	7.3	6.0	87.0	1700	700000	-	-	Non-Complying
5567	Doddakallasandra Lake,Bengaluru	LAKE	KARNATAKA	4.1	6.0	6.5	7.6	4.0	11.0	460	8400	-	-	Non-Complying
4528	DODDAKANNEHALLI LAKE	LAKE	KARNATAKA	0.3	5.7	6.5	8.5	5.0	20.0	390	23000	-	-	Non-Complying
3604	DODDANEKKUNDI LAKE	LAKE	KARNATAKA	0.3	5.4	6.5	7.2	4.0	83.0	340	2200000	-	-	Non-Complying
4094	GANGONDANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.5	6.1	7.7	8.0	105.0	630	31000000	-	-	Non-Complying
3613	GOTTIGERE LAKE	LAKE	KARNATAKA	2.8	6.1	6.3	7.9	4.0	14.0	340	79000	-	-	Non-Complying
3654	GOTTIGERE LAKE	LAKE	KARNATAKA	0.3	6.3	6.5	7.6	4.0	24.0	220	310000	-	-	Non-Complying
4535	GUBBALAL LAKE	LAKE	KARNATAKA	0.3	6.2	6.5	7.5	4.0	124.0	2300	94000	-	-	Non-Complying
5575	Hanchanal Lake ,Hanchanal Vill,Bengaluru	LAKE	KARNATAKA	1.1	7.1	6.9	8.1	3.9	54.6	1600	1840	860	1080	Non-Complying
3621	HARALUR LAKE	LAKE	KARNATAKA	0.3	5.4	6.8	8.4	4.0	45.0	480	4000000	-	-	Non-Complying
3582	HEBBAL LAKE	LAKE	KARNATAKA	4.0	7.2	6.9	9.0	2.0	7.4	400	1400	-	-	Non-Complying
3625	HEBBAL LAKE	LAKE	KARNATAKA	2.5	6.1	6.6	7.8	4.0	29.0	1200	11000	-	-	Non-Complying
3597	HESARAGHATTA LAKE	LAKE	KARNATAKA	3.2	6.1	6.6	7.8	4.0	11.0	320	4600	-	-	Non-Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

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				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
5560	Hoodi (Rajapalya Lake) Itpl Main Road, Near Hoodi, Bengaluru	LAKE	KARNATAKA	3.1	5.9	6.7	7.3	4.0	27.0	460	93000	-	-	Non-Complying
4536	HOSAKEREHALLI LAKE	LAKE	KARNATAKA	0.3	5.8	6.5	8.5	4.0	93.0	4100	120000	-	-	Non-Complying
3636	HOSKERE LAKE	LAKE	KARNATAKA	0.3	5.8	6.5	7.8	5.0	44.0	3400	2300000	-	-	Non-Complying
3617	HULIMAVU LAKE	LAKE	KARNATAKA	2.4	5.3	6.8	6.8	7.0	29.0	230	700	-	-	Non-Complying
3559	HULIKERE LAKE	LAKE	KARNATAKA	6.8	7.3	7.1	8.6	4.0	9.0	460	940	-	-	Non-Complying
3660	HUNASINA KERE LAKE	LAKE	KARNATAKA	6.2	7.2	7.7	8.3	2.0	2.7	170	400	-	-	Complying
3609	IBBALUR LAKE	LAKE	KARNATAKA	0.3	6.6	6.5	7.6	4.0	45.0	390	31000	-	-	Non-Complying
3627	JAKKUR LAKE	LAKE	KARNATAKA	0.3	6.1	6.7	8.1	4.0	23.0	2100	43000	-	-	Non-Complying
4097	KACHOHALLI LAKE	LAKE	KARNATAKA	0.3	5.8	6.2	7.6	7.0	124.0	480	270000	-	-	Non-Complying
3611	KAIKONDANAHALLI LAKE	LAKE	KARNATAKA	0.3	6.7	6.9	8.5	4.0	27.0	580	79000	-	-	Non-Complying
3616	KALENA AGRAHARA LAKE	LAKE	KARNATAKA	4.1	6.0	6.7	7.9	4.0	13.0	310	12000	-	-	Non-Complying
4540	KAMMAGONDANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.2	6.5	7.8	4.0	86.0	330	2200000	-	-	Non-Complying
4530	KAMMASANDRA LAKE	LAKE	KARNATAKA	0.3	3.8	6.6	7.7	9.0	150.0	4000	49000000	-	-	Non-Complying
5558	Kannahalli Lake Kannahalli, Bengaluru	LAKE	KARNATAKA	1.3	5.4	6.7	7.6	6.0	24.0	170	49000	-	-	Non-Complying
5564	Kannamangala Lake Hoskote Main Road , Bengalore	LAKE	KARNATAKA	3.2	6.1	6.8	7.9	4.0	21.0	470	12000	-	-	Non-Complying
5565	Kannur Lake Near By Hennur Road Bengalore	LAKE	KARNATAKA	3.0	5.9	6.5	8.2	4.0	12.0	700	490000	-	-	Non-Complying
3601	KARIHOBANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.0	6.7	7.6	6.0	66.0	330	170000	-	-	Non-Complying
4529	KASAVANAHALLI LAKE	LAKE	KARNATAKA	4.2	6.5	6.6	8.0	4.0	8.0	430	23000	-	-	Non-Complying
4546	JAKKSANDRA LAKE (KASAVANAHALLI LAKE)	LAKE	KARNATAKA	5.3	6.1	6.9	7.1	4.0	4.0	410	7900	-	-	Non-Complying
3684	KELEGERE LAKE	LAKE	KARNATAKA	7.1	7.9	7.2	8.2	3.9	12.0	212	1800	104	480	Non-Complying
3680	KILLA LAKE	LAKE	KARNATAKA	5.5	8.3	6.9	8.9	1.9	4.0	350	920	130	540	Non-Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4543	KODI SINGASANDRA LAKE	LAKE	KARNATAKA	2.8	6.1	6.5	7.7	4.0	12.0	330	34000	-	-	Non-Complying
4511	KOGILU KERE	LAKE	KARNATAKA	4.2	6.4	6.8	8.1	4.0	9.0	430	12000	-	-	Non-Complying
3695	KONDAJIKERE LAKE	LAKE	KARNATAKA	6.3	7.4	7.2	8.3	1.0	2.8	11	49	-	-	Complying
4544	KOTHANURU LAKE	LAKE	KARNATAKA	3.1	6.1	6.5	7.8	4.0	16.0	21	8400	-	-	Non-Complying
5572	Kudlu Chikkakere, Bgp Layout Kudlu Vill ,Bengaluru	LAKE	KARNATAKA	1.9	6.1	7.0	8.5	4.0	13.0	460	7900	-	-	Non-Complying
5571	Kudlu Doddakere, Kudlu Vill,Bengaluru	LAKE	KARNATAKA	0.3	5.9	6.5	8.5	4.0	40.0	480	27000	-	-	Non-Complying
3583	KUKKARAHALLI LAKE	LAKE	KARNATAKA	4.2	7.8	8.2	9.0	2.0	12.0	450	1700	-	-	Non-Complying
4516	KUNDALAHALLI LAKE	LAKE	KARNATAKA	2.9	6.6	7.0	8.2	4.0	30.0	400	48000	-	-	Non-Complying
3692	KUNDUVADAKERE LAKE	LAKE	KARNATAKA	5.9	10.0	7.6	9.7	1.0	4.2	4	110	-	-	Non-Complying
3586	LIMBHABUDI LAKE	LAKE	KARNATAKA	3.4	12.2	7.3	9.0	3.0	14.0	450	1700	-	-	Non-Complying
4538	MACHOHALLI LAKE	LAKE	KARNATAKA	0.3	5.5	6.2	7.5	6.0	225.0	480	4600000	-	-	Non-Complying
5562	Mahadevpura Lake, K. R. Puram , Bangalore East Taluka	LAKE	KARNATAKA	3.2	5.6	7.4	8.7	3.2	10.0	2100	9400	-	-	Non-Complying
3635	MALATHAHALLI LAKE	LAKE	KARNATAKA	2.9	6.1	6.4	8.2	4.0	12.6	430	70000	-	-	Non-Complying
5589	Mallapura Kere, Mallapura Vill, Nh-13, Hospet Road Chitradurga,Bengaluru	LAKE	KARNATAKA	0.3	9.0	7.8	8.5	5.0	34.9	130	1400	-	-	Non-Complying
4547	MANGAMANAPALYA LAKE(SWARANA KUNTE)	LAKE	KARNATAKA	3.4	6.4	6.5	7.6	4.0	13.0	340	8400	-	-	Non-Complying
3644	MULBAGALU LAKE	LAKE	KARNATAKA	2.0	5.5	7.0	8.2	4.0	29.0	790	7900	-	-	Non-Complying
5561	Munekolalu Lake ,Marathahalli, East Taluka ,Bengaluru	LAKE	KARNATAKA	3.1	6.0	6.8	8.4	4.0	23.0	3100	7900	-	-	Non-Complying
3626	NAGAVARA LAKE	LAKE	KARNATAKA	1.6	6.1	6.5	8.1	4.0	20.0	170	12000	-	-	Non-Complying
4523	NALLURAHALLI LAKE	LAKE	KARNATAKA	2.8	6.2	6.6	7.8	4.0	16.0	310	26000	-	-	Non-Complying
3646	NARASAPURA LAKE	LAKE	KARNATAKA	4.2	6.1	6.5	7.7	4.0	8.0	220	12000	-	-	Non-Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4509	NARASIPURA LAKE	LAKE	KARNATAKA	4.3	6.5	6.8	7.7	4.0	9.0	490	8400	-	-	Non-Complying
3685	NAVALOORU LAKE	LAKE	KARNATAKA	6.4	6.9	7.6	8.1	3.8	6.0	141	630	76	210	Non-Complying
4505	NELAMANGALA LAKE	LAKE	KARNATAKA	0.3	6.9	6.5	7.5	4.0	86.0	470	58000	-	-	Non-Complying
3687	NUGGIKERE LAKE	LAKE	KARNATAKA	6.6	7.1	7.1	7.9	3.7	5.0	146	750	48	210	Non-Complying
3620	PARAPPANA AGRAHARA LAKE	LAKE	KARNATAKA	2.1	5.5	7.0	8.2	4.0	42.0	430	3300000	-	-	Non-Complying
4524	PATTANDUR AGRAHARA LAKE	LAKE	KARNATAKA	3.2	6.0	6.7	8.0	4.0	16.0	330	9400	-	-	Non-Complying
3614	PUTTENAHALI LAKE	LAKE	KARNATAKA	4.2	6.3	6.5	7.9	4.0	11.0	460	150000	-	-	Non-Complying
3624	PUTTENAHALI LAKE	LAKE	KARNATAKA	3.0	6.2	6.7	7.8	4.0	18.0	21	79000	-	-	Non-Complying
4510	RACHENAHALI LAKE	LAKE	KARNATAKA	2.9	5.7	6.8	8.2	4.0	45.0	460	120000	-	-	Non-Complying
4519	RAMPURA LAKE	LAKE	KARNATAKA	0.3	4.8	6.5	7.3	4.0	90.0	2300	6300000	-	-	Non-Complying
4514	SADARAMANGALA LAKE	LAKE	KARNATAKA	2.2	6.0	6.5	8.5	4.0	17.0	430	150000	-	-	Non-Complying
4504	SARAKKI LAKE	LAKE	KARNATAKA	4.2	6.1	7.1	8.2	4.0	7.0	120	11000	-	-	Non-Complying
3674	SATHYAMANGALA KERE POND	LAKE	KARNATAKA	5.5	7.6	7.8	8.3	2.3	3.0	200	390	-	-	Complying
4525	SEETHARAMPALYA LAKE	LAKE	KARNATAKA	0.3	6.1	6.6	8.5	4.0	18.0	2200	33000	-	-	Non-Complying
5563	Segehalli Lake Baavanapura Road Battarahalli , Bangalore East	LAKE	KARNATAKA	1.6	5.2	6.5	7.5	7.0	35.0	940	230000	-	-	Non-Complying
4527	SHEELAVANTA-WHITEFIELD LAKE	LAKE	KARNATAKA	3.0	6.2	6.5	8.2	4.0	16.0	3100	33000	-	-	Non-Complying
5559	Shettihalli Lake, Mallasandra Gudde Lake Bengaluru	LAKE	KARNATAKA	2.5	6.0	6.5	7.2	4.0	17.0	790	49000	-	-	Non-Complying
3587	SHETTYKERE LAKE	LAKE	KARNATAKA	1.6	6.1	7.4	8.8	4.0	16.0	680	2100	-	-	Non-Complying
4508	SINGAPURA LAKE	LAKE	KARNATAKA	0.3	5.9	6.7	7.9	4.0	93.0	410	46000	-	-	Non-Complying
3618	SINGASANDRA LAKE	LAKE	KARNATAKA	0.3	5.1	6.8	8.0	7.0	35.0	480	17000000	-	-	Non-Complying
3622	SOMASUNDRAPALYA LAKE	LAKE	KARNATAKA	3.1	6.5	6.6	7.8	4.0	14.0	430	4900	-	-	Non-Complying
4534	SOMPURA LAKE	LAKE	KARNATAKA	3.5	6.4	7.0	8.4	4.0	17.0	460	11000	-	-	Non-Complying
5570	Soulkere, Kaikondrahalli Vill,Bengaluru	LAKE	KARNATAKA	3.2	6.0	6.6	7.8	4.0	14.0	400	14000	-	-	Non-Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3688	SUDANAKERE LAKE	LAKE	KARNATAKA	6.5	7.2	7.2	8.2	3.6	4.4	147	420	24	156	Non-Complying
5577	Tollan Kere Lake, Ravi Nagar , Hobli, Dharwad Distirct,Bengaluru	LAKE	KARNATAKA	6.3	6.7	7.8	8.3	5.0	11.0	148	1200	91	350	Non-Complying
4533	ULLALU LAKE	LAKE	KARNATAKA	0.3	6.2	6.5	7.8	5.0	174.0	580	70000	-	-	Non-Complying
1388	ULSOOR LAKE TRAINING CENTRE OF FISH BREEDING	LAKE	KARNATAKA	1.3	5.7	7.1	9.0	4.0	11.0	3300	150000	-	-	Non-Complying
3593	ULSOOR LAKE TEMPLE	LAKE	KARNATAKA	1.6	5.4	7.2	9.0	4.0	11.0	2200	63000	-	-	Non-Complying
5568	Ulsoor Lake Near Kalyani,Bengaluru	LAKE	KARNATAKA	4.3	5.6	6.7	8.5	4.0	10.0	490	4900	-	-	Non-Complying
3690	UNAKALKERE LAKE	LAKE	KARNATAKA	6.7	7.3	7.6	8.3	3.3	6.0	170	740	76	280	Non-Complying
3640	UTTARAHALLI DORAIKERE	LAKE	KARNATAKA	0.3	6.6	6.5	8.6	4.0	170.0	3300	63000	-	-	Non-Complying
3608	VARTHUR LAKE	LAKE	KARNATAKA	0.3	5.6	6.5	7.3	7.0	73.0	2300	4900000	-	-	Non-Complying
3632	VEERAPURA TANK	LAKE	KARNATAKA	2.1	6.4	6.5	7.5	4.0	10.0	340	8400	-	-	Non-Complying
3603	VENGAIYYANAKERE(KR PURAM LAKE)	LAKE	KARNATAKA	0.3	5.8	6.7	7.5	4.0	100.0	3100	940000	-	-	Non-Complying
4522	VIBHUTHIPURA LAKE	LAKE	KARNATAKA	1.8	5.5	6.6	7.7	4.0	32.0	310	48000	-	-	Non-Complying
4512	VISWANEEDAM LAKE	LAKE	KARNATAKA	0.3	6.1	6.5	7.5	4.0	186.0	340	63000	-	-	Non-Complying
3638	YELACHENAHALLI LAKE	LAKE	KARNATAKA	2.0	6.9	6.8	8.5	4.0	13.0	310	49000	-	-	Non-Complying
3605	YELEMALLAPPA SHETTY LAKE	LAKE	KARNATAKA	0.3	4.2	6.2	7.6	5.0	70.0	310	3100000	-	-	Non-Complying
3585	YENNEHOLE LAKE	LAKE	KARNATAKA	0.3	5.0	7.4	8.7	6.0	24.0	1100	2600	-	-	Non-Complying
3682	KAKATI POND	POND	KARNATAKA	5.0	10.7	8.3	9.5	2.0	17.4	920	1840	350	1080	Non-Complying
3670	AINORAKATTE KERE	TANK	KARNATAKA	5.2	5.2	7.4	7.4	4.6	4.6	490	490	-	-	Non-Complying
3623	ANEKAL DODDAKERE TANK	TANK	KARNATAKA	3.2	6.6	6.7	7.9	4.0	18.0	47	150000	-	-	Non-Complying
3681	ANGOL MI TANK	TANK	KARNATAKA	0.3	2.1	6.2	8.3	7.8	25.8	920	1840	540	1080	Non-Complying
3675	B KATHIHALI KERE	TANK	KARNATAKA	6.7	6.9	7.7	8.1	2.3	2.9	210	320	-	-	Complying
3664	BASAVANAHALLIKERE TANK	TANK	KARNATAKA	6.8	6.8	7.8	8.2	2.0	2.5	220	260	-	-	Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3619	BEGUR TANK	TANK	KARNATAKA	2.5	6.0	6.5	7.7	4.0	35.0	470	9400	-	-	Non-Complying
3693	BHATHIKERE TANK	TANK	KARNATAKA	3.6	6.9	6.8	8.2	3.0	18.0	1700	15000	-	-	Non-Complying
3595	BYRASANDRA TANK	TANK	KARNATAKA	2.9	5.4	6.5	8.2	4.0	17.0	1700	7900	-	-	Non-Complying
4532	CHANDAPURA LAKE	TANK	KARNATAKA	0.3	3.5	6.8	7.8	10.0	90.0	3100	4700000	-	-	Non-Complying
3606	DASARAHALLI TANK	TANK	KARNATAKA	0.3	5.9	6.3	7.5	4.0	80.0	460	58000	-	-	Non-Complying
3634	DEVARAKERE TANK	TANK	KARNATAKA	2.2	6.4	6.5	8.0	4.0	16.0	2300	41000	-	-	Non-Complying
3641	DHOREKERE TANK	TANK	KARNATAKA	0.3	6.1	6.5	8.7	4.0	36.0	1700	12000	-	-	Non-Complying
3653	DODDAKERE TANK(KUNIGAL)	TANK	KARNATAKA	4.1	6.3	6.8	8.0	4.0	7.0	310	13000	-	-	Non-Complying
3666	GANIGARAHOSAHALLIKERE TANK	TANK	KARNATAKA	7.3	7.3	7.6	7.6	3.0	3.0	320	320	-	-	Complying
4518	GARUDACHARPALYA TANK	TANK	KARNATAKA	0.3	5.8	6.5	8.2	5.0	22.0	330	12000	-	-	Non-Complying
3676	SAHANA LAKE	TANK	KARNATAKA	5.9	7.4	7.2	8.3	2.0	2.8	170	330	-	-	Complying
3561	HANDIKERE (KOPPAL) TANK	TANK	KARNATAKA	6.8	7.3	6.8	8.4	3.0	6.0	430	740	-	-	Non-Complying
3671	HANUMANTHAPURAKATTE TANK	TANK	KARNATAKA	6.6	7.0	7.8	8.2	2.2	3.0	270	450	-	-	Complying
3673	AVALI KERE	TANK	KARNATAKA	1.0	2.8	7.1	8.3	8.8	52.0	170	1300	-	-	Non-Complying
3683	HEREKERE TANK	TANK	KARNATAKA	5.1	5.8	7.7	7.9	11.0	28.8	348	1800	170	650	Non-Complying
3598	HEROHALLI TANK	TANK	KARNATAKA	0.3	6.0	6.6	7.6	4.0	23.0	700	400000	-	-	Non-Complying
3642	JIGANI TANK	TANK	KARNATAKA	2.9	6.5	7.0	7.8	4.0	47.0	230	6300	-	-	Non-Complying
3663	JOLADAKATTE TANK	TANK	KARNATAKA	5.4	7.4	7.7	8.3	2.3	3.0	210	390	-	-	Complying
3607	KALKERE TANK	TANK	KARNATAKA	2.3	6.8	6.5	7.9	3.3	155.0	1700	70000	-	-	Non-Complying
3657	KANCHANAHALLI KOPPALU KERE	TANK	KARNATAKA	1.4	4.6	8.1	8.8	4.8	24.0	120	1100	-	-	Non-Complying
3588	KARANJIKERE TANK	TANK	KARNATAKA	4.1	8.1	7.1	8.4	2.0	10.0	360	1100	-	-	Non-Complying
3591	KEMPAMBUDHI TANK	TANK	KARNATAKA	0.3	6.3	6.5	8.2	4.0	31.0	580	23000	-	-	Non-Complying
3639	KENGERI TANK	TANK	KARNATAKA	5.0	5.4	7.8	7.9	5.0	6.0	4000	49000	-	-	Non-Complying
3661	KOKKANAGHATTADODDAKERE TANK	TANK	KARNATAKA	5.1	6.5	8.0	8.6	3.0	5.6	170	790	-	-	Non-Complying

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				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3662	KOUSHIKA KERE	TANK	KARNATAKA	5.8	7.3	7.7	8.3	2.0	2.6	170	390	-	-	Complying
4517	KOWDHENAHALLI TANK	TANK	KARNATAKA	3.2	5.7	6.5	7.2	4.0	26.0	3400	33000	-	-	Non-Complying
3590	LALBAGH TANK	TANK	KARNATAKA	3.1	6.6	6.7	8.6	4.0	13.0	330	11000	-	-	Non-Complying
3665	LINGAPPANAKATTE TANK	TANK	KARNATAKA	5.3	7.4	7.8	8.3	2.0	3.0	170	450	-	-	Complying
4503	MADHURE TANK	TANK	KARNATAKA	4.1	6.3	6.5	7.5	4.0	10.0	340	33000	-	-	Non-Complying
3589	MADIWALA TANK	TANK	KARNATAKA	0.3	6.3	6.5	7.9	4.0	39.0	470	33000	-	-	Non-Complying
3659	MAKANA (KANDALI) KERE	TANK	KARNATAKA	1.3	2.3	7.2	8.0	5.6	10.0	1200	4600	-	-	Non-Complying
4092	MANCHALAPUR TANK, MANCHALAPUR, RAICHUR	TANK	KARNATAKA	4.4	9.0	8.4	9.3	7.5	24.0	4900	11000	-	-	Non-Complying
3697	MATADAKERE TANK (ARASANAKERE)	TANK	KARNATAKA	0.3	8.1	8.3	8.9	5.9	39.0	2200	46000	-	-	Non-Complying
3655	MATHIKERE TANK	TANK	KARNATAKA	4.2	4.6	8.2	8.5	6.0	9.0	31000	79000	-	-	Non-Complying
3560	MAVINAKERE TANK	TANK	KARNATAKA	4.2	9.5	8.5	10.0	12.0	42.0	7000	24000	-	-	Non-Complying
3650	MELEKOTE TANK	TANK	KARNATAKA	0.3	6.1	6.5	7.7	4.0	48.0	460	33000	-	-	Non-Complying
3648	MYDALA TANK	TANK	KARNATAKA	4.1	6.2	6.9	7.6	4.0	8.0	430	4800	-	-	Non-Complying
3596	NAYANDANAHALLI TANK	TANK	KARNATAKA	1.2	6.2	7.2	8.4	4.0	40.0	430	79000	-	-	Non-Complying
3686	NIRASAGARAKERE TANK	TANK	KARNATAKA	7.3	7.6	7.2	8.3	2.0	2.5	31	120	15	26	Complying
3669	PEREMANAHALLI KERE	TANK	KARNATAKA	5.2	7.1	7.7	8.3	2.0	3.0	170	390	-	-	Complying
3565	PILIKULA TANK	TANK	KARNATAKA	4.3	7.9	7.0	7.9	3.0	3.0	10	79	-	-	Non-Complying
4502	RAMAMMANA KERE	TANK	KARNATAKA	0.3	6.1	6.7	8.1	4.0	10.0	270	12000	-	-	Non-Complying
4513	RAMAMMANA KERE	TANK	KARNATAKA	4.0	6.1	6.3	7.4	4.0	11.0	330	7000	-	-	Non-Complying
4531	RAYASANDRA LAKE	TANK	KARNATAKA	0.3	3.5	6.8	8.2	11.0	24.0	230	470000	-	-	Non-Complying
4498	SANAVALLI DAM, MUNGOD	TANK	KARNATAKA	7.2	7.6	7.1	7.6	2.0	2.3	28	94	2	26	Complying
3672	SANKALAPURAKERE TANK	TANK	KARNATAKA	5.9	7.1	7.8	8.1	2.5	3.4	390	790	-	-	Non-Complying
3594	SANKEY TANK	TANK	KARNATAKA	4.4	6.1	6.7	7.8	4.0	9.0	49	4900	-	-	Non-Complying

KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3667	SATHENAHALLIDODDAKERE TANK	TANK	KARNATAKA	4.8	6.6	7.7	8.3	2.6	4.2	340	930	-	-	Non-Complying
3694	SHANTHISAGARKERE TANK	TANK	KARNATAKA	5.2	8.0	6.7	8.5	1.0	4.0	14	3300	-	-	Non-Complying
3677	SHARANABASAVESHWARA KERE TANK	TANK	KARNATAKA	4.5	8.6	7.9	8.8	5.0	12.0	630	11000	-	-	Non-Complying
3600	SHIVAPURA TANK	TANK	KARNATAKA	0.3	4.1	6.7	8.2	10.0	90.0	3400	1300000	-	-	Non-Complying
3668	SODHARAHALLIKERE	TANK	KARNATAKA	4.0	5.8	7.4	8.3	3.4	5.4	78	780	-	-	Non-Complying
3689	SOMESHWARAKERE TANK	TANK	KARNATAKA	6.6	6.9	7.1	8.3	4.0	13.0	210	1800	109	520	Non-Complying
3633	SUBRAMANYAPURA TANK	TANK	KARNATAKA	0.3	7.2	6.7	8.2	4.0	67.0	2300	14000	-	-	Non-Complying
3610	TUBARAHALLI TANK	TANK	KARNATAKA	3.1	6.2	6.6	7.8	4.0	15.0	310	15000	-	-	Non-Complying
3691	VIMANABHUTHIKERE TANK	TANK	KARNATAKA	6.8	8.8	7.5	8.5	1.0	2.0	11	68	-	-	Complying
3592	YEDIYUR TANK	TANK	KARNATAKA	2.9	6.8	6.7	8.9	4.0	12.0	630	49000	-	-	Non-Complying
3630	YELAHANKA TANK	TANK	KARNATAKA	0.3	6.1	6.6	7.8	4.0	29.0	310	17000	-	-	Non-Complying

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN BENCH,
CHENNAI**

OA NO. 298 OF 2024 (SZ)

Tribunal on its own motion SUO MOTU
based on the news item in The Bangalore
Mirror Dt. 16.09.2024 titled "What use of
STP 12 lakes on brink".

Versus

Karnataka State Pollution Control Board,
Bengaluru and Ors.

.... Respondents

**REPLY ON BEHALF OF CENTRAL POLLUTION
CONTROL BOARD (CPCB) i.e. RESPONDENT NO.2**

**M/s.R.Thirunavukarasu
Counsel for the 2nd Respondent
CPCB
M-9444012986**